

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 61/2026

IN THE MATTER OF:

News Item titled “उफ़! राजधानी का यह कैसा हाल” appearing in Dainik Jagaran dated 22.01.2026.

VERSUS

Municipal Corporation of Delhi Through its Commissioner

...RESPONDENT

AMENDED MEMO OF PARTIES (amended as per order dated 27.04.2026)

News Item titled “उफ़! राजधानी का यह कैसा हाल” appearing in Dainik Jagaran dated 22.01.2026.

VERSUS

1. **Municipal Corporation of Delhi**
Through its Commissioner,
24th Floor, Dr. SPM Civic Centre, Minto Road,
New Delhi-110002
Email: commissioner@mcd.gov.in Respondent No.1
2. **Delhi Jal Board**
Through its CEO,
Room No. 306, 3rd Floor, Varunalaya Ph-II,
Jhandewalan, Karol Bagh, New Delhi-110005
Email: ceodelhi.djb@nic.in Respondent No.2
3. **Central Pollution Control Board (CPCB)**
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mccb.cpcb@nic.in Respondent No.3
4. **DM-North West Delhi**
Office of the Deputy Commissioner,
District North-West, Kanjhawala, Delhi-110081
Email: dcnw@nic.in Respondent No.4
5. **Delhi Development Authority**
Vikas Sadan, INA,
New Delhi-110023
Email: vcdda@dds.org.in / cao@dda.org.in Respondent No.5